OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The resignation tendered by Mr. Raziq All S/o Mr. Iftikher Ahmed, from the post of Personal Assistant of this office, is hereby accepted at his own request and he stands relieved from his duties with immediate effect.

Dated, Delhi the 0 JAN 2023

(GIRISH KATHPALIA) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): TIS HAZARI COURTS, DELHI

No. 7238-288 /Estt.-1/PF/2023

Copy forwarded for information and necessary action to :

- The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts /Shahdara District, Karkardooma Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- The Accounts Officer, Accounts Branch, Shahdara District, Karkardeoma Courts, Delhi, to disburse his salary as per rules.
- 3. The PAO concerned through concerned Accounts Branch.
- Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi/Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
- 5. The PRO/APRO, Tis Hazari Courts, Delhi.
- A.O. (J)/Branch Incharge, Recruitment Cell, Tis Hazari Courts, Delhi.
- Dealing Officials (Central, Tis Hazari Courts) Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Brench / Computer Branch / Library Branch/ Vigilance Branch.
- Dealing Officials (Shahdara District, Karkardooma Courts, Delhi) Leave Seat /Transfer & Posting Seat / General Branch /Computer Branch/Library Branch/ Vigilance Branch.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
- Mr. Raziq Ali S/o Mr. Iftikhar Ahmed, Personal Assistant posted in the Court of Ms. Preeti Parewa, Ld. CMM, Shahdara District, Karkardooma Courts, Delhi, to tender his Relieving Report accordingly.

(Branch Incharge) Administration Branch-L Central District O/o The Principal District & Sessions Judge (HQs): Tis Hazari Courts, Delhi